

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P. P. CHAUDHARY): (a) to (d) The information is being collected and will be laid on the Table of the House.

Legal framework to regulate online transactions

4098. SHRI DEREK O'BRIEN: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Ministry is planning to establish a legal framework to regulate online transactions, e-wallets, payment gateways, prepaid cards and other payment platforms, if so, the details thereof;

(b) whether the Ministry is planning to implement the recommendations made by the Ratan Watal Committee for the same; and

(c) the deadline for implementation of a legal framework to protect the privacy and financial details of people using electronic payments?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P. P. CHAUDHARY): (a) Ministry of Electronics and Information Technology (MeitY) has formulated draft rules on Security of Prepaid Payment Instruments under Information Technology Act, 2000. The objective of the proposed rules is to ensure adequate integrity, security and confidentiality of electronic payments effected through electronic prepaid payment instruments. The draft rules have been published on MeitY website inviting comments from public at large and all stakeholders.

(b) and (c) Ministry of Finance has received the Ratan Watal Committee report on 09 December, 2016 and is examining the recommendations made in the report.

Infrastructure and technological improvement to check post-harvest losses

4099. SHRI RIPUN BORA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is a fact that due to lack of adequate infrastructure, Food Processing Industry (FPI) in the country suffers losses despite high harvest;

(b) if so, the plan/proposal of Government to support adequate infrastructure and technological improvement to check the post-harvest losses; and

(c) the details of programme to increase the scope to tap new segments in the FPI?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) Yes, Sir. As per the study by ICAR-